

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/184/2023
NAME OF THE COMPANY	Resolute Star Pvt Ltd
NAME OF THE PETITIONER(S)	Gita Engineering
NAME OF THE RESPONDENT(S)	Resolute Star Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Vishwajit for the Petitioner.  
Ld. Counsel Ms. Kiranmaye for the Respondent.

Both parties pray time for settling the matter. Prayer is allowed and the matter is adjourned for settling the matter. **Matter is adjourned to 22.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**